

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 57

MA 1544/ 2019 MA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021 in CP 1498/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **21.12.2023**

NAME OF THE PARTIES: **ITC LTD & ANR V/s HOTEL LEELA**
VENTURES LTD & ORS

Section 241(1) and 244(1) of the Companies Act, 2013

ORDER

MA 1544/ 2019

- 1) Ld. Counsel for the Parties are present.
- 2) Ld. Counsel for the Applicant presented their case. Counsel for the Respondents started argument; however, copy of the Petition is not available on DMS Portal as well as in Hard Copies.
- 3) Ld. Counsel for the Applicant undertakes to provide the same during the course of the day, so that arguments can take place.
- 4) Stand over to 22.12.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)